National Company Law Tribunal

Allahabad Bench

CP No. 40 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

NAME OF THE COMPANY: Shahjahan pun club Put LAd SECTION OF THE COMPANIES ACT: 37 of the Companies act of 2013

SI. NO. Name Designation Representation Signature

1. ADCOURTMENT OF RCS Representation Chiralet 112

2. SHIVENDRA BAHADUR CGSC R.O.C. Chirendo Bahadu

B- ANIL Kumar PCS Jagjett S. Anifor Matta (tooposed

CP NO.40/ALD/2017 Party)

None for the petitioner. Sh. Shivendra Bahadur, Central Government Standing Counsel for the ROC. Sh. Anil Kumar, PCS on behalf of the proposed party Sh. Jagdish Singh.

Rejoinder to the application is filed. A copy thereof to be provided to the petitioner counsel. Matter be listed on 11th September, 2017.

Dated:29.08.2017

Sri H.P. Chaturvedi, Member (Juqiciai)

Typed by: Kavya Prakash